

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/188/CAA/2017
NAME OF THE TRANSFEROR 1 : T1 AT MEGHALAYA
NAME OF THE TRANSFEROR 2 : T2 AT GUWAHATI
NAME OF THE TRANSFERRE : DALMIA CEMENT (BHARAT) LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1.	Vishnu Mohan	For petitioner	
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ORDER

Counsel for the applicant present and filed reply to the observations made by the
RD. Heard. Order is reserved.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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